

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA**

UNSTARRED QUESTION NO. 880

TO BE ANSWERED ON 09TH FEBRUARY, 2023

STEPS TAKEN BY GOVERNMENT TO SECURE JOBS

880. SHRI AKHILESH PRASAD SINGH :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the year-wise details of the unemployment rate during the last five years;**
- (b) the year-wise details of the labour participation rate by region and gender during the last five years;**
- (c) whether Government has taken any steps to reduce the problems of poor work contracts, ad hoc contractualisation and de-unionisation in the workforce that has degraded the quality of secure jobs; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The official data on Employment and Unemployment is collected through Periodic Labour Force Survey (PLFS) which is conducted by the Ministry of Statistics & Programme Implementation (MoSPI) since 2017-18. The survey period is July to June of next year. As per the latest available Annual PLFS Reports, the estimated Unemployment Rate (UR) on usual status for persons of age 15 years and above was 6.0%, 5.8%, 4.8% and 4.2% during 2017-18, 2018-19, 2019-20 and 2020-21, respectively, which shows that unemployment rate in the country has declining trend.

The State/UT-wise and gender-wise estimated Labour Force Participation Rate (LFPR) on usual status for persons of age 15 years & above during 2017-18 to 2020-21 is at Annexure.

The services of contract workers inter-alia are governed by the various acts enforced in the central sphere, viz., (i) Contract Labour (Regulation & Abolition) Act 1970, (ii) The Payment of Wages Act 1936, (iii) The Minimum Wages (Mines) Act 1955, (iv) The Inter-State Migrants Workers Act 1979, (v) The Payment of Bonus Act, 1965, (vi) The Equal Remuneration Act 1976, (vii) The Building and other Constructions Workers Act 1996. Additionally, Government has inter-alia introduced several initiatives including introduction of Samadhan Portal for registration of grievances online for statutory disposal.

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No. 880 due for reply on 09.02.2023

State/UT-wise Labour Force Participation Rate (LFPR) on usual status for persons of age 15 years and above during 2017-18 to 2020-21

Sl. No.	States/UTs	2017-18			2018-19		
		Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	79.1	42.5	59.9	76.2	40.3	57.8
2	Arunachal Pradesh	69.8	14.7	45.0	66.2	17.1	44.3
3	Assam	80.3	12.7	47.5	77.6	12.7	46.5
4	Bihar	68.6	4.1	38.2	73.1	4.3	40.4
5	Chhattisgarh	79.2	49.3	64.5	76.7	48.4	62.7
6	Delhi	75.0	14.3	47.1	75.2	17.8	49.7
7	Goa	70.0	30.9	49.8	72.4	29.9	50.3
8	Gujarat	77.8	19.9	49.8	79.3	21.5	51.3
9	Haryana	74.3	14.3	45.5	74.4	15.3	46.2
10	Himachal Pradesh	75.8	49.6	62.4	75.8	59.2	67.4
11	Jharkhand	73.9	15.4	45.1	76.4	20.7	47.4
12	Karnataka	77.8	26.0	51.6	76.5	24.9	51.2
13	Kerala	70.1	26.5	46.5	71.2	30.6	49.3
14	Madhya Pradesh	80.0	31.7	56.7	78.8	27.9	54.2
15	Maharashtra	74.9	30.8	53.1	73.8	31.6	53.3
16	Manipur	71.3	23.5	48.1	72.0	26.3	48.9
17	Meghalaya	76.4	51.2	63.2	76.2	51.2	63.5
18	Mizoram	73.6	30.0	51.6	68.7	29.2	49.0
19	Nagaland	64.8	16.7	41.8	69.1	22.7	46.1
20	Odisha	78.6	19.5	48.3	79.0	24.4	51.2
21	Punjab	74.9	15.5	46.5	73.9	19.1	47.7
22	Rajasthan	73.5	27.0	50.7	74.5	31.4	53.0
23	Sikkim	76.0	43.9	60.9	73.9	50.3	63.0
24	Tamil Nadu	77.7	33.7	55.1	74.8	37.0	55.1
25	Telangana	74.9	32.6	53.9	72.4	38.3	55.1
26	Tripura	75.0	12.5	45.1	75.6	16.6	46.6
27	Uttarakhand	69.8	18.1	43.9	71.7	19.4	45.4
28	Uttar Pradesh	75.1	13.5	44.6	73.1	13.6	43.2
29	West Bengal	79.3	20.8	50.1	81.1	22.2	51.6
30	Andaman & N. Island	80.7	33.5	57.9	81.2	31.2	56.7
31	Chandigarh	78.0	25.2	51.5	74.4	24.7	51.1
32	Dadra & Nagar Haveli	87.3	39.7	66.6	87.2	43.0	69.6
33	Daman & Diu	88.4	24.9	65.2	86.8	18.1	55.1
34	Jammu & Kashmir	75.9	30.2	53.9	76.6	33.8	55.8
35	Ladakh	-	-	-	-	-	-
36	Lakshadweep	74.9	18.4	43.7	71.7	17.8	43.1
37	Puducherry	69.4	17.1	42.2	76.7	31.2	52.1
	All India	75.8	23.3	49.8	75.5	24.5	50.2

Source: PLFS, MoSPI

Annexure referred to in reply of part (a) to (d) of the Rajya Sabha Unstarred Question No. 880 due for reply on 09.02.2023

State/UT-wise Labour Force Participation Rate (LFPR) on usual status for persons of age 15 years and above during 2017-18 to 2020-21

Sl. No.	States/UTs	2019-20			2020-21		
		Male	Female	Persons	Male	Female	Persons
1	Andhra Pradesh	78.1	39.2	58.2	77.6	45.1	61.1
2	Arunachal Pradesh	68.8	22.9	47.5	73.0	27.6	51.4
3	Assam	77.0	16.4	46.9	79.2	24.6	52.7
4	Bihar	73.0	9.5	41.8	71.0	10.7	41.9
5	Chhattisgarh	82.3	53.1	67.6	76.2	53.9	65.2
6	Delhi	73.5	16.1	47.3	72.3	13.8	45.6
7	Goa	75.7	28.2	51.5	68.7	27.3	48.5
8	Gujarat	79.4	31.1	55.9	78.4	33.1	56.3
9	Haryana	73.7	15.7	45.8	72.4	19.1	46.9
10	Himachal Pradesh	82.0	65.0	73.2	81.7	62.6	71.9
11	Jharkhand	76.9	35.7	55.9	78.9	43.9	61.6
12	Karnataka	77.4	33.8	55.5	78.4	35.9	56.9
13	Kerala	71.7	31.9	50.3	72.2	33.2	51.3
14	Madhya Pradesh	80.0	37.7	59.4	81.4	40.5	61.4
15	Maharashtra	75.6	38.7	57.5	75.4	36.0	56.0
16	Manipur	70.9	29.9	50.3	65.4	21.4	43.4
17	Meghalaya	75.3	45.7	60.2	75.4	51.6	63.1
18	Mizoram	69.8	37.0	53.8	70.3	41.7	56.5
19	Nagaland	76.0	43.0	60.3	74.1	47.6	61.3
20	Odisha	78.3	33.1	55.3	80.1	33.2	56.5
21	Punjab	77.2	23.7	51.6	77.2	23.1	50.4
22	Rajasthan	76.2	38.6	57.6	75.7	39.9	58.1
23	Sikkim	79.8	59.4	70.4	82.5	61.1	72.1
24	Tamil Nadu	77.9	40.2	58.4	78.5	43.0	60.0
25	Telangana	75.7	44.3	59.9	76.0	45.4	60.8
26	Tripura	78.1	24.2	51.2	80.6	30.8	55.6
27	Uttarakhand	74.6	31.8	53.4	72.5	31.5	52.3
28	Uttar Pradesh	76.0	17.7	47.1	77.3	22.6	50.1
29	West Bengal	80.0	24.0	52.1	81.7	28.7	54.9
30	Andaman & N. Island	75.9	35.9	57.0	80.9	46.1	64.0
31	Chandigarh	77.3	20.4	48.5	68.7	24.1	46.4
32	Dadra & Nagar Haveli	89.5	52.3	74.4	76.9	30.6	56.3
33	Daman & Diu	87.9	35.8	66.4			
34	Jammu & Kashmir	74.3	37.4	56.3	74.0	43.4	59.0
35	Ladakh	72.8	51.1	62.8	72.4	69.6	71.1
36	Lakshadweep	81.2	29.7	55.6	74.5	19.4	46.3
37	Puducherry	71.6	31.6	51.7	76.9	29.3	51.6
All India		76.8	30.0	53.5	77.0	32.5	54.9

Source: PLFS, MoSPI